



NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/204/2016	
NAME OF THE PETITIONER(S)	:	Alagurajan	
NAME OF THE RESPONDENT(S)	:	Cheran Hotels Private Limited and 8 Others	
UNDER SECTION	:	241/242	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Kannan P.T. for For Mandal & Associates	for Respondent No. 1, 2, 3, 8 and 9. (1, 2, 3, 8, 9).	
2. Cibi Vishnu T.V.P. Sai Vihar	Counsel for Petitioner	T.V.P. Sai Vihar
3. K. RAMESH R. Ramalingam & Associates	Counsel for Respondent	K. Ramlingam
4. KRANJANY & G. MOHAN KUMAR	Counsel for Respondent No. 7	

ORDER

Counsel for petitioner present. Counsel for R1, R2, R3, R8 & R9 and counsel for R7 are present. Counsel for petitioner prayed time. Time extended at request. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)